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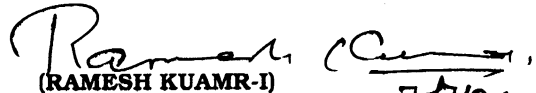
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In pursuance of order of the Hon'ble High Court of Delhi, as contained in the transfer/posting order no. 60/DHC/Gaz./G-1/VI.E.2(a)/2019 dated 05th December, 2019, the civil cases pending in the court of undersigned (List attached as Annexure 'A') are hereby withdrawn and assigned to the court of Ms. Barkha Gupta, DJ (Commercial Court), North-East District, KKD Courts, Delhi for disposal in accordance with law, with immediate effect.

The Ahlmad/Asstt. Ahlmad shall ensure that the files be sent to the transferee courts well before the next date of hearing, fixed in the matter, so as to avoid any inconvenience to the litigants/lawyers. Further, the Ahlmad/Asstt. Ahlmad of the transferor/transferee Courts shall display the list of cases outside the courts Rooms.

The order be uploaded on the website alongwith the list of cases.


(RAMESH KUAMR-I)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

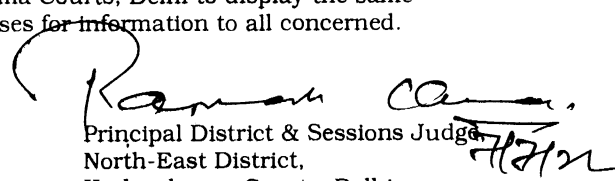
3903-3913

No. _____/Judl./N-E/KKD/Delhi/2022

Dated : 07 JUL 2022

Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order, outside their Court Rooms/Ahlmad Rooms.
4. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order on the notice board, for the notice of all the Lawyers/Litigants.
5. The Administrative Officer (Judl.) of Filing/Facilitation Center, North-East District, Karkardooma Courts, Delhi.
6. The PRO/APRO, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi with the direction to upload this order on this district website immediately, for information to all concerned.
8. Reader/PS to the undersigned.
9. Ahlmad/Nazir of the concerned Courts, for information and necessary compliance.
10. The Care Taker, North-East District, Karkardooma Courts, Delhi to display the same on the notice board of this court complex premises for information to all concerned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

PENDING CIVIL CASES

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Date of Registration	Next Date	Purpose
1	CS/52/2021	BHAGWAT SWAROOP Vs TEJPAL AND ORS	22-02-2021	08-07-2022	Plaintiff/Petitioner Evidence
2	CS/56/2021	KANHAIYA Vs SANJAY	26-02-2021	08-07-2022	Misc cases
3	CS/143/2022	SARFRAZ HUSSAIN Vs MOHD ASRAF	02-07-2022	08-07-2022	Misc cases
4	CS/142/2021	KAMLESH Vs VINEET TOMAR	26-07-2021	08-07-2022	Misc cases
5	CS/255/2021	SHEETAL BABBAR Vs BHARTI	11-10-2021	08-07-2022	Misc cases
6	CS/143/2020	ASHISH KUMAR Vs AMAR SINGH	29-10-2020	08-07-2022	Plaintiff/Petitioner Evidence
7	CS/199/2021	BIJAY PAL SINGH YADAV Vs RAM PAL SHARMA	07-09-2021	08-07-2022	Misc cases
8	CS/306/2021	VED PRAKASH GUPTA AND ORS Vs SHASHI JAIN	17-12-2021	08-07-2022	Issues
9	CS/45/2021	RAGHUBIR SINGH Vs PREMLATA	15-02-2021	11-07-2022	Issues
10	CS/123/2022	MRS SURESH BALA Vs MRS MEENA SHARMA	31-05-2022	11-07-2022	Misc cases
11	CS/317/2021	GULREZ MIRZA Vs MOHD IKRAMUDDIN	22-12-2021	11-07-2022	Misc cases
12	CS/323/2021	BHASKAR TIWARI Vs CHANDRO DEVI AND ORS	24-12-2021	12-07-2022	Misc cases
13	CS/202/2021	YUSUF Vs ASLAM	09-09-2021	12-07-2022	Plaintiff/Petitioner Evidence
14	CS/17/2020	VIVEK SHARMA Vs SANJAY VERMA	24-01-2020	12-07-2022	Misc Arguments
15	CS/76/2022	JAYWATI DEVI Vs KAMLESH SHARMA	11-04-2022	12-07-2022	Misc cases
16	CS/169/2021	REKHA CHAUHAN Vs MANOJ CHAUHAN	17-08-2021	12-07-2022	Misc Arguments
17	CS/160/2021	RAJVEER BHARTI GOSWAMI Vs PINTOO CHATURVEDI	11-08-2021	12-07-2022	Misc cases
18	CS/121/2020	UMESH KUMAR SHARMA Vs DINESH KUMAR SHARMA	12-10-2020	12-07-2022	Misc cases
19	CS/49/2022	M/s SSMOTORS Vs MARUTI JAMBAGI AND ORS	07-03-2022	12-07-2022	Misc cases
20	CS/141/2021	SUNIL KUMAR Vs SAMEER KHAN	23-07-2021	13-07-2022	Misc cases
21	CS/188/2020	SHIV SHANKAR@SHIV SHANKAR UPADYAY Vs KUSHMA	22-12-2020	13-07-2022	Misc cases
22	CS/366/2019	VED PRAKASH VERMA AND ANR Vs SANDEEP KUMAR JAIN	24-12-2019	13-07-2022	Prosecution Evidence
23	CS/205/2021	ANURADHA Vs SHRI RAJ RISHI	13-09-2021	14-07-2022	Misc cases
24	CS/262/2021	MEENU SINGHAL Vs SURESH GOEL	21-10-2021	14-07-2022	Misc cases
25	CS/324/2019	VISHWAS SANDILYA Vs RADHA DEVI	11-11-2019	14-07-2022	Misc cases
26	CS/79/2022	HARISH Vs SOKIN AHMED	12-04-2022	14-07-2022	Misc cases
27	CS/168/2020	ROSHAN LAL TANWAR Vs VEENA RANI	03-12-2020	15-07-2022	Misc cases
28	CS/189/2020	S BRIJWASI TRADING CO Vs M/S RK BATTERY AND INVERT	22-12-2020	15-07-2022	Misc/ Arguments
29	CS/68/2021	RABIYA Vs SAJID	04-03-2021	15-07-2022	Misc cases
30	CS/129/2020	RAJNI Vs PARVESH	16-10-2020	15-07-2022	Misc cases
31	CS/334/2019	BHARTI TRIVEDI Vs MAHENDER K TIWARI	22-11-2019	15-07-2022	Misc cases
32	CS/14/2021	INDU GUPTA Vs MAMTA DEVI	14-01-2021	15-07-2022	Misc cases

33	CS/94/2022	ASHOK NISCHAL Vs JITENDER SINGH	29-04-2022	16-07-2022	Misc cases
34	CS/215/2021	AKSHAT JAIN Vs ANJU GUPTA	17-09-2021	16-07-2022	Misc/ Arguments
35	CS/38/2020	NARENDER SINGH DHANKAR Vs SHAILENDER BHARDWAJ	22-02-2020	18-07-2022	Misc/ Arguments
36	CS/170/2021	LATA GUPTA Vs SATISH GUPTA	17-08-2021	18-07-2022	Misc cases
37	CS/42/2020	URMILA DEVI Vs YASH PAL MITTAL	25-02-2020	18-07-2022	Misc cases
38	CS/135/2021	SHRI PRAKASH Vs VIDYA WATI	17-07-2021	18-07-2022	Issues
39	CS/225/2021	DINESH CHANDER CHAUHAN Vs BHIKA RAM SHUKLA	24-09-2021	18-07-2022	Misc cases
40	CS/294/2019	SACHIN Vs PARVESH KUMAR	09-10-2019	19-07-2022	Misc cases
41	CS/60/2022	PACIFIC PRODUCTS AND SOLUTION Vs SATENDERA TRAD	22-03-2022	19-07-2022	Misc cases
42	CS/244/2021	BRIJ BHUSHAN SHARMA Vs RISHI SHARMA	06-10-2021	19-07-2022	Misc cases
43	CS/237/2021	DHEERAJ RANA Vs OYO CORPORATE OFFICE	29-09-2021	19-07-2022	Misc cases
44	CS/176/2020	RAKESH KUMAR GOEL Vs ANOOP GOEL	11-12-2020	20-07-2022	Issues
45	CS/231/2021	HUKAM SINGH Vs VED PRAKASH SINGH	28-09-2021	20-07-2022	Misc cases
46	CS/6/2022	DHIR SINGH TOMAR Vs SANJAY SINGH	11-01-2022	20-07-2022	Misc cases
47	CS/185/2021	KRISHN YADAV Vs SUDHA DEVI	27-08-2021	20-07-2022	Misc cases
48	CS/5/2021	BABU LAL GAUTAM Vs SURESH CHAND GAUTAM	05-01-2021	20-07-2022	Plaintiff/Petitioner Evidence
49	CS/222/2021	NANDAN SINGH Vs KISHAN SWAROOP	22-09-2021	20-07-2022	Misc cases
50	CS/161/2020	MOHIT GARG Vs TEJ PAL SHARMA	25-11-2020	21-07-2022	Plaintiff/Petitioner Evidence
51	CS/251/2017	SAT PRAKASH Vs NEW INDIA INSURANCE CO PVT LTD	09-10-2017	21-07-2022	Defence Evidence
52	CS/102/2021	VARISA Vs MOHD ALEEM RAJA	27-03-2021	22-07-2022	Misc cases
53	CS/238/2021	RAMA PATHAK Vs ARSHAD KHAN	01-10-2021	22-07-2022	Misc cases
54	CS/146/2021	BHUPESH KUMAR Vs JAYA DEVI	30-07-2021	22-07-2022	Prosecution Evidence
55	CS/310/2021	SANJAY KUMAR GUPTA AND ORS Vs DEEPAK KUMAR GUPTA/	20-12-2021	22-07-2022	Misc cases
56	CS/304/2021	ANUP GUPTA Vs PINKI	15-12-2021	22-07-2022	Misc cases
57	CS/57/2020	BALA Vs ASHISH KUMAR MUNDE AND ORS	07-03-2020	22-07-2022	Issues
58	CS/64/2021	DEEPAK KUMAR GUPTA Vs SANJAY KUMAR GUPTA	02-03-2021	22-07-2022	Prosecution Evidence
59	CS/138/2021	DEEPAK Vs OMKAR SINGH	20-07-2021	22-07-2022	Misc cases
60	CS/9/2021	RISHABH Vs URMILA	06-01-2021	22-07-2022	Misc cases
61	CS/277/2021	NAVEEN CHAUDHARY Vs RAJENDER SINGH KHARI	08-11-2021	23-07-2022	Misc cases
62	CS/278/2021	RAM PHUL Vs RAJENDER SINGH KHARI	08-11-2021	23-07-2022	Misc cases
63	CS/87/2021	JAY KUMAR @ MONU AND ORS Vs JAGDISH SINGH AND OF	19-03-2021	23-07-2022	Misc cases
64	CS/88/2021	RAJVEER SINGH Vs SATVEER SINGH	19-03-2021	25-07-2022	Misc Arguments
65	CS/97/2021	PRAMOD KUMAR Vs KULDEEP SINGH	24-03-2021	25-07-2022	Misc cases
66	CS/59/2022	TAPAS BHUIYA Vs PARESH NATH KARMOKAR	21-03-2022	25-07-2022	Misc cases

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67	CS/190/2020	WASIM Vs SUBHASH MITTAL	22-12-2020	26-07-2022	Misc cases
68	CS/111/2021	SATYAPAL SINGH Vs NARENDER NEGI	06-04-2021	26-07-2022	Misc cases
69	CS/11/2022	AISH MOHD DOST Vs SAVEZ	19-01-2022	26-07-2022	Misc cases
70	CS/236/2021	RAJESH TIWARI Vs SHIV PUJAN SHUKLA	29-09-2021	27-07-2022	Misc cases
71	CS/196/2021	ASIF ALI Vs SAYARA BANO	04-09-2021	27-07-2022	Misc cases
72	CS/241/2021	M/S BLUE VIRUS JEANS Vs SYED JABIR	04-10-2021	27-07-2022	Misc cases
73	CS/136/2021	RAJESH KUMAR Vs HIMANSHU ARORA	20-07-2021	27-07-2022	Issues
74	CS/352/2019	BANK OF BARODA Vs RANI AND OTHERS	05-12-2019	27-07-2022	Misc cases
75	CS/131/2022	MAMTA AND ANR Vs LAKHPAT SINGH AND ORS	06-06-2022	27-07-2022	Misc cases
76	CS/197/2021	SUDHA Vs ANNU	04-09-2021	27-07-2022	Misc Arguments
77	CS/8/2021	RAJENDER SINGH RAJPUT Vs MUNNA LAL	06-01-2021	28-07-2022	Misc cases
78	CS/23/2021	AMNA KHATUN Vs GYAS AHMAD	28-01-2021	28-07-2022	Issues
79	CS/177/2020	NARENDER SHARMA Vs VINTA SHARMA @ VINITA	11-12-2020	28-07-2022	Misc cases
80	CS/109/2020	RAKESH KUMAR Vs TALE SINGH	25-09-2020	29-07-2022	Misc Arguments
81	CS/158/2021	BABBU SONI Vs SEEMA	11-08-2021	29-07-2022	Misc cases
82	CS/355/2019	SRI KRISHAN Vs SANJAY MALHOTRA	05-12-2019	29-07-2022	Misc/ Arguments
83	CS/172/2021	RASHMI Vs SHYAM KUMAR	24-08-2021	29-07-2022	Misc cases
84	CS/28/2020	SHANKAR LAL GAUTAM Vs RAJIV SHARMA AND ORS	05-02-2020	29-07-2022	Plaintiff/Petitioner Evidence
85	CS/10/2020	SEEMA GUPTA Vs PINKI	16-01-2020	29-07-2022	Misc Arguments
86	CS/30/2021	GOPI CHAND SHARMA Vs SORAN SINGH	03-02-2021	30-07-2022	Plaintiff/Petitioner Evidence
87	CS/102/2020	NAND KISHORE Vs RAJEEV	22-09-2020	30-07-2022	Misc cases
88	CS/16/2022	MANOJ KUMAR Vs KIRAN DEVI	21-01-2022	30-07-2022	Misc cases
89	CS/18/2021	RAMESH VERMA Vs KAMLESH DAWAR	18-01-2021	01-08-2022	Misc/ Arguments
90	CS/264/2021	BRIJ BHUSHAN SHARMA Vs RAJESH SHARMA	26-10-2021	01-08-2022	Misc cases
91	CS/276/2021	SUDHISH KUMAR AND ORS Vs CH RAM PAL AND ORS	08-11-2021	01-08-2022	Issues
92	CS/10/2022	SH SHEORAJ SINGH Vs HEMLATA	18-01-2022	01-08-2022	Misc cases
93	CS/108/2022	SUNIL KUMAR Vs UTTAM KUMAR @ GUDDU	13-05-2022	01-08-2022	Misc cases
94	CS/55/2021	SONU Vs PHOOLWATI	26-02-2021	01-08-2022	Misc cases
95	CS/83/2022	RAM SWARUP Vs RAM AVTAR AND ANR	21-04-2022	02-08-2022	Misc cases
96	CS/96/2021	KISHAN KUMAR Vs GOVERNMENT OF NCT DELHI	22-03-2021	02-08-2022	Misc cases
97	CS/33/2020	NEETU AND ORS Vs AMIT KUMAR AND ORS	12-02-2020	02-08-2022	Plaintiff/Petitioner Evidence
98	CS/64/2020	DHRUV NARAYAN SINGH Vs KARANPAL SINGH	12-03-2020	03-08-2022	Misc cases
99	CS/58/2021	SHAMA PRAVEEN Vs LAYAK RAM	26-02-2021	03-08-2022	Misc cases
100	CS/248/2021	SHAKTI SINGH Vs AMJAD ALI	08-10-2021	03-08-2022	Misc cases

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